

ITEM NO.6

COURT NO.6

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.234/2018

SHANTANU KUMAR & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With appln.(s) for appropriate orders/directions and for clarifications/directions)

Date : 17-08-2018 The matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE
HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Petitioner(s) Mr. Prashant Bhushan, AOR
Mr. Govind Jee, Adv.
Mr. Omanokuttan KK, Adv.
Mr. T. Sudharkar, Adv.

For Respondent(s) Mr. Tushar Mehta, ASG
Mr. Kiran Suri, Sr. Adv.
Mr. Anmol Chandan, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Vikaramjeet Banerjee, ASG
Mr. P.K. Dey, Adv.
Mr. Anmol Chandan, Adv.
Mr. Arvind Kumar Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At the request of Mr. Vikaramjeet Banerjee, learned Additional Solicitor General appearing for the CBI, list the matter next week to enable the CBI to file status report as on today in regard to the investigation.

(SANJAY KUMAR-II)
COURT MASTER (SH)

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR